

Declaration of Assets and Liabilities

Year 2022

I, दिनेश कुमार, son/daughter/wife of र. प्रमोद कुमार

aged 54 years, belonging to विहार विधान सभा service and presently working as र. प्रमोद

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	10000	2000		5000	10000
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	NIL	NIL	6000	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	4000 शिलाना	NIL	6000 शिलाना	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	मोटर साइकिल	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	10 ग्राम सोना 20 ग्राम चांदी	सोना 5 ग्राम	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

दिनेश कुमार

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL		NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL		NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / floor number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey / floor number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (a) / Department (c)	Amount outstanding as on
(a)	(i) Loans from Banks	S.D.I B.V.S	600000
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PAN No. P.T.S/BLA-1364

Gender M (M/F)

Date of Birth 01/01/1968 (DD/MM/YYYY)

Class/Group C (A/B/C)

Cadre BLAS SERVICE
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

दिनेश कुमार

Signature

Name of Employee: दिनेश कुमार

Designation: जि.ए. नि.रा. म.अ.म.

Department: म.अ.म.

Place: PATNA

Date: 09.02.2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

दिनेश कुमार